GOVERNMENT OF INDIA PLANNING LOK SABHA

UNSTARRED QUESTION NO:979
ANSWERED ON:28.11.2014
NATIONAL TRANSPORT DEVELOPMENT POLICY COMMITTEE
Mahajan Smt. Poonam

Will the Minister of PLANNING be pleased to state:

- (a) whether the Government has set up a National Transport Development Policy Committee;
- (b) if so, the details thereof including its terms of reference;
- (c) whether the aforesaid Committee has submitted its report; and
- (d) if so, the details thereof including the major recommendations and the response of the Government thereto?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY PLANNING AND MINISTER OF STATE FOR DEFENCE (RAO INDERJIT SINGH)

- (a) to (c): Yes, Madam, the Government had set up a National Transport Development Policy Committee (NTDPC) under the Chairmanship of Dr. Rakesh Mohan on February 11, 2010. The main objectives of the Committee were to project transport requirements and policy over a 20 year horizon upto 2032, accelerate shift to the most efficient mode of transportation for greater environmental sustainability, improve institutions for transport governance, augment human resource and skill development in transport sector, promote safety in all modes of transport and achieve greater transport integration with South and South-East Asia regions. The Committee has since submitted its final report in March, 2014.
- (d): The main recommendations of the Committee include raising adequate financing for transport investment from both domestic and foreign sources; establishing an Office of transport Strategy (OTS)/ unified Ministry of Transport to coordinate transport policies at national level; detailed review of the road transport tax structure; promoting efficiency in transport by using communication technology; meeting the skills gap and creating highly trained professionals in the transport sector; enhancing transport connectivity through all modes with neighbouring countries; establishing Railways Tariff Regulatory Authority for a level playing field for all stakeholders; establishing independent National and State Safety Boards headed by professionals; creating a central regulatory agency called the Civil Aviation Authority; creating an interconnected network of ports and promoting coastal shipping; and setting up dedicated Metropolitan Urban Transport Authority (MUTA).

The report has been placed on the website of the Planning Commission and circulated to all State/U.T Governments and Central Ministries for comments.